

ITEM NO.25

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6677/2019

THE STATE OF RAJASTHAN AND ORS. & ORS.

Appellant(s)

VERSUS

LORD NORTHBOOK AND ORS.

Respondent(s)

(IA No. 42568/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 25353/2023 - CLARIFICATION/DIRECTION
IA No. 25336/2023 - INTERVENTION/IMPLEADMENT
IA No. 117030/2020 - INTERVENTION/IMPLEADMENT)

WITH

SMC(C) No. 1/2023 (XVII)
(FOR ADMISSION)

Date : 05-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

By Courts Motion

For Appellant(s) Mr. Dushyant Dave, Sr. Adv.

Ms. Shubhangi Agarwal, Adv.
Mr. Apurv Singhvi, Adv.
Mr. Rohan Darade, Adv.
Mr. Milind Kumar, AOR

For Respondent(s) Mr. C. A. Sundaram, Sr. Adv.
Mr. Amar Dave, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Ankur Saigal, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Rishabh Parikh, Adv.
Ms. Niyati Kohli, Adv.
Ms. Chitra Agarwal, Adv.
Ms. Manavi Agarwal, Adv.
Ms. Divya Singh, Adv.
Ms. Fareha Ahmed Khan, Adv.

Mr. Abhishek Gupta, Adv.
Mr. Zafar Inayat, Adv.
Ms. Rohini Musa, Adv.
Mr. E. C. Agrawala, AOR

Mr. Kumar Mihir, AOR
Mr. Gunjan Sharma, Adv.
Mr. Manu Shekhar Sharma, Adv.

Mr. Devendra Raghava, Adv.
Ms. Rajeshwari Hariharan, Adv.
Mr. Nishit Agrawal, AOR
Ms. Vanya Agrawal, Adv.

Mr. Deepak Goel, AOR
Mr. Khushi Mohd., Adv.
Mr. Kamal Kumar Pandey, Adv.
Ms. Urvashi Sharma, Adv.
Ms. Alka Goyal, Adv.
Ms. Harshita Maheshwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Dushyant Dave, learned senior counsel for the State who has been briefed recently, consideration is deferred.

We are further informed that the Government has filed a special leave petition.

List on 13.12.2023.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER